

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

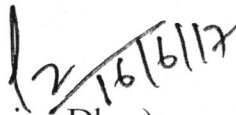
NOTIFICATION

No: 435

Dated: 16-6-17

It is notified for information of all concerned that the holiday on account of “**Guru Hargobind Ji’s Birthday**” that was to be observed on 5th July, 2017, stands cancelled. The said day i.e 5th July, 2017 (Wednesday) is declared as working day for the High Court. Further, 29th July, 2017 (Saturday), that was declared as working day for Srinagar Wing of the High Court in terms of Notification No. 328/NG dated 31.05.2017, shall be a non-sitting day.

By Order.


(Sanjay Dhar)
Registrar General

No: 7911-31/NG

Dated: 16-6-17

Copy to the:-

1. Principal Secretary to Hon’ble the Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon’ble Mr. Justice _____
..... with the request to place the same before His Lordships for kind perusal and information.
3. Secretary to Government Department of LJ&PA, Civil Secretariat, Srinagar.
4. Registrar Vigilance, High Court of J&K, Srinagar.
5. Registrar Judicial, High Court of J&K, Srinagar/Jammu.
6. Administrative Officer, Office of the Advocate General, J&K Srinagar.
7. President, Bar Association, Srinagar/Jammu
.... for information.
8. Incharge NIC for uploading the same on official website of the High Court of J&K.
9. Manager, Government Press, Srinagar.
10. Office file.


Registrar General